

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3544**  
TO BE ANSWERED ON: 02.01.2019

**NCCC**

**3544. SHRI B. V. NAIK :**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of projects being implemented by National Cyber Security Coordination Centre (NCCC) under various phases;
- (b) the amount earmarked and released for NCCC in the last three years;
- (c) the number of cyber crimes awareness workshops organised for police officers, judicial officers and other personnel; and
- (d) whether the coordination among various stakeholders has been effective in handling cyber crimes and cyber security of the country and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI S.S.AHLUWALIA)

(a): Government has set up National Cyber Coordination Centre (NCCC) to generate near real-time macroscopic view of the cyber security threats in the country. The primary objective of the centre is to scan the cyberspace in the country at meta-data level and generate near real-time situational awareness. NCCC is a multi stakeholder body and is implemented by Indian Computer Emergency Response Team (CERT-In) at Ministry of Electronics and Information Technology (MeitY). NCCC will provide a structured system and facilitate coordination among different agencies by sharing with them the meta-data from cyberspace for taking action to mitigate the cyber security threats. Phase-I of NCCC has been made operational since July, 2017. The next phase is to setup a full-fledged Centre.

(b): The project National Cyber Coordination Centre (NCCC) was approved in April 2015 with an outlay of Rs. 770 crores for a period of five years. No funds was earmarked and released in the years 2015-16 and 2016-17. An amount of Rs. 36 crore was earmarked for NCCC in the financial year 2017-18 and approx. Rs. 21 crore was released. In the current financial year, an amount of Rs. 44 crore has been earmarked, of which approx Rs.1.0 crore has been released till November, 2018.

(c): Conducting Cyber Crime Awareness Workshops for police officers and other personnel is not in the mandate of NCCC.

(d): NCCC being a multi stakeholder body, shares macroscopic view of incidents with the stakeholders for their respective actions including identification of affected systems at user-end and risk mitigation.

The Indian Computer Emergency Response Team (CERT-In) interacts with stakeholder organisations in different sectors such as finance, defence, power, telecom etc and sends tailored alerts and advisories to Chief Information Security Officers (CISOs) of such

organizations on regular basis for prevention. CERT-In also interacts with stakeholder organisations for resolution of incidents.

CERT-In conducts cyber security mock drills in coordination with stakeholder organizations to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors.

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